

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 330/TT/2023

Subject : Petition for determination of transmission tariff from COD to 31.3.2024 for three numbers assets under “System Strengthening Scheme in the Northern Region–XXXVII” (NRSS-XXXVII).

Date of Hearing : **20.2.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Power Transmission Corporation of Uttarakhand Limited (PTCUL) and 15 Others

Parties Present : Shri Shri Venkatesh, Advocate, PGCIL
Shri Siddharth Nigotia, Advocate, PGCIL
Ms. Ananya Dutta, Advocate, PGCIL
Shri Karan Arora, Advocate, PTCUL
Shri Nitish Kumar, PGCIL

Record of Proceedings

At the outset, the learned counsel for the Respondent, PTCUL, sought an adjournment on the grounds of the unavailability of the arguing counsel. The learned counsel for the Petitioner did not oppose the request for an adjournment on behalf of PTCUL.

2. After considering the request of the Respondent, the Commission directed the Petitioner to submit a true copy of the English translation of the documents pertaining to time overrun on an affidavit within two weeks.
3. The Petition will be listed for the hearing on **15.4.2025**.

By order of the Commission

sd/
(T.D. Pant)
Joint Chief (Law)

